

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/2011/3607/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the 8<sup>th</sup> October 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/2020/3301, dtd. 07.10.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the morning of 10.10.2020 till the evening of 11.10.2020, has been granted. The Civil Judge cum Assistant Sessions Judge, Sivasagar will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/3608/A, dated 8.10.2020**

Copy to:

✓ 1/ The Project Manager, Gauhati High Court

6/8/10/2020

**JT. REGISTRAR (VIGILANCE)**

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